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BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL

BOMBAY BENCH.

Original Application No.911/93.

Shri Y.D.Mujawar.

..... Applicant.

V/s.

Union of India & Ors.

..... Respondents.

Coram: Hon'ble Shri Justice M.S.Deshpande, Vice-Chairman,
Hon'ble Shri M.Y.Priolkar, Member(A).

Appearances:-

Shri M.S.Ramamurthy
for the applicant.

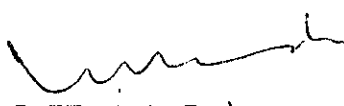
Oral Judgment:-

{Per Shri M.S.Deshpande, Vice-Chairman} Dt. 3.9.1993.

Heard Shri M.S.Ramamurthy, counsel for the applicant.
The eligibility criteria prescribed in the Notification
dt. 6.11.1992 (Exhibit 'M') requires the candidate to be
considered, ^{should be} an in service candidate with continuous
service of three years and does not prescribe eligibility
for outsiders. The applicant's grievance is that on the
earlier occasion though his reversion was quashed, his
retrenchment was held to be valid. This order was upheld
also by the Supreme Court with an observation that the
orders passed would not preclude the applicant from
applying afresh. This necessarily postulates the applicant
answering the eligibility criteria which he does not in
the present case.

2. Dismissed summarily. No order as to costs.


(M.Y.PRIOLKAR)
MEMBER(A)


(M.S.DESHPANDE)
VICE-CHAIRMAN

B.

(4)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH, 'GULESTAN' BUILDING NO.6
PRESCOT ROAD, BOMBAY-1

R.P. No. 111/93 in OA No. 911/93

Yunus Dadamiya Mijawar

..Applicant

V/s.

Union of India & Ors.

..Respondents

Coram: Hon. Shri Justice M.S. Deshpande, V.C.

Hon. Shri M Y Priolkar, Member (A)

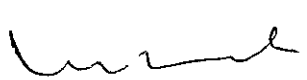
TRIBUNALS ORDER: (By Circulation) DATED: 26.11.1993
(PER: M.S. Deshpande, Vice Chairman)

By this Review Application the applicant wants us to review the order we had passed in OA No. 911/93 on 3.9.93 dismissing the application summarily.

The question really turned on the eligibility of the applicant and the applicant's counsel was heard at length at that time.

No such grounds have been raised to entertain the present review petition. The R.P. No. 111/93 is therefore dismissed.


(M Y Priolkar)
Member(A)


(M.S. Deshpande)
Vice Chairman